NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: ZP 280/16

PETITION NUMBER

NAME OF THE PETITIONER (S)

: TP 124/17 : RUPERT FERNANDES & ANOTHER : SKYLINE CONSTRUCTIONS & HOUSING : SKYLINE CONSTRUCTIONS & HOUSING

NAME OF THE RESPONDENT (S)

UNDER SECTION

: 433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

RUPE 2T

Bansi H. E.s Advocat

9620818197

7.7.2

Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)